

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Consequent upon recommendations of the Inter-Se District Transfer Committee in the meeting held on 23/11/2022, the following transfer and posting orders are hereby made with immediate effect:

S. No.	Name & E.C.	From	To
1	Sh. Hari Mohan Sharma EC:16046224	Ahlmad in the Court of Ms. Prabh Deep Kaur, ASJ (FTSC) (POCSO), South-East, Saket Courts, New Delhi.	Ahlmad in the Court of Sh. Karanbir Singh, MM (NI Act-05), West, THC, Delhi.
2	Sh. Ravi Verma EC: 76587807	Ahlmad in the Court of Sh. Karanbir Singh, MM (NI Act-05), West, THC, Delhi.	Ahlmad in the Court of Ms. Prabh Deep Kaur, ASJ (FTSC) (POCSO), South-East, Saket Courts, New Delhi.
3	Ms. Vandana EC:12564	Reader in the Court of Sh. Surinder S. Rathi, District Judge (Commercial Court-03), Shahdara, Delhi.	SJA in Office Pool, Admn. Branch, North, Rohini Courts, Delhi.
4	Sh. Yogendra Kumar EC:12182	Ahlmad in the Court of Ms. Neelam Singh, ASJ-06 (POCSO), South-East, Saket Courts, New Delhi.	JA/Reader with Sh. Surinder S. Rathi, District Judge (Commercial Court-03), Shahdara, Delhi.
5	Sh. Ashok Kumar EC:83845983	JJA in Copying Agency (East), Karkardooma Courts, Delhi.	Ahlmad in the Court of Ms. Neelam Singh, ASJ-06 (POCSO), South-East, Saket Courts, New Delhi
6	Sh. Chetan Kumar EC:51124433	JA in Office Pool, Administration Branch-II (HQs), THC, Delhi.	JA Copying Agency (East), Karkardooma Courts, Delhi.

Note: Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

GIRISH KATHPALIA
(Girish Kathpalia) 06:30pm
28-11-22

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

89728-758
No. _____ P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 28 NOV 2022

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge of the concerned Districts in Delhi/N.D.
2. Ld. Officer/Officer-in-charge concerned.
3. The Personal Office of the undersigned.
4. The DDOs, Accounts Branches concerned for further necessary action as per rules.
5. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
6. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
7. The officials concerned for compliance.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

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